

**Central Administrative Tribunal  
Ernakulam Bench**

**OA/180/00028/2019**

Friday, this the 11<sup>th</sup> day of January, 2019.

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

B.P.Mohammed Koya, aged 61 years  
S/o Late Syed Koya  
Retd Multi Skilled Employee  
Office of the Deputy Director  
Supply & Transport  
Union Territory of Lakshadweep.  
Residing at Ballyapura House  
Kiltan Island  
Union Territory of Lakshadweep-682 558.

Applicant

[Advocate: Mr.Ravi K.Pariyarth]

***versus***

1. The Director  
Department of Port Shipping and Aviation  
(Supply and Transport)  
Lakshadweep Office, IG Road  
Willingdon Island, Kochi-3.
2. The Deputy Director  
Department of Port Shipping and Aviation  
(Supply and Transport)  
Lakshadweep Office, IG Road  
Willingdon Island, Kochi-3.
3. The Accounts Officer  
Principal Pay & Accounts Office  
Union Territory of Lakshadweep, Kavaratti.

Respondents

(Advocate: Mr.S.Manu rep by Mr.Sreeraj)

This OA having been heard on 11<sup>th</sup> January, 2019, the Tribunal delivered the following order on the same day:

**O R D E R (oral)****By E.K.Bharat Bhushan, Administrative Member**

The applicant is aggrieved by the fact that even after his retirement on 31.5.2018, he has not yet been granted his eligible pension. He has filed a representation dated 11.12.2018 to the 3<sup>rd</sup> respondent, a copy of which is available at Annexure A3.

2. We are of the view that at this juncture, it would be proper to direct the 3<sup>rd</sup> respondent to consider the Annexure A2 representation submitted by the applicant and dispose of the same in the shortest possible time, and in any case, within one month from the date of receipt of this order, with appropriate orders. Ordered accordingly. The OA is disposed of.

(Ashish Kalia)  
Judicial Member

(E.K.Bharat Bhushan)  
Administrative Member

aa.

**Annexures filed by the applicant:**

Annexure A1: Copy of the relieving order issued by the 2<sup>nd</sup> respondent to the applicant dated 31.5.2018.

Annexure A2: Copy of the representation submitted by the applicant before the 3<sup>rd</sup> respondent dated 11.12.2018.